

List of cases in which Electronic Service of process has taken place during the month of January 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	CS COMM-2598/2022	SAMUNDER SAREE CENTRE VS SH. GURU KRIPA TEXTILES	NEELAM KUMARI	01.12.2022	02.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS COMM- 4872/21	ICICI BANK LTD. V/S RAHUL KUMAR	CHETNA BHALLA	22.11.2022	03.01.2023	
			CS COMM- 5241/2021	ICICI BANK LTD. VS. RONIT VERMA	VIKAS CHOPRA	13.12.2021	04.01.2023	
			CS COMM- 2425/202 2	ICICI BANK LTD. VS. KANCHHID SINGH CHAUHAN	SATISH KUMAR	02.11.2022	04.01.2023	
			CS COMM- 1900/202 0	ICICI BANK LTD. VS. KAUSHAL SINGH	CHETNA BHALLA	22.12.2020	04.01.2023	
			CS COMM- 2245/202 2	HIND PAPERS HOUSE V/S JAGDISH PAPERS COROPORATION	SHUBANKA SR SEHGAL	26.09.2022	04.01.2023	
			CS COMM- 2700/202 2	M/S SHREEJ. AMBIKA IMPEX V/S AKASH GUPTA	J.K.GAHAH YAN	17.12.2022	04.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 806/2021	ICICI BANK LTD. V/S ABHAY KUMAR SINGH	CHEITNA BHALLA	05.03.2021	04.01.2023	
			CS COMM- 1216/2022	ICICI BANK LTD. V/S SEEMA MADAAN	CHEITNA BHALLA	07.05.2022	04.01.2023	
			CS COMM- 2331/2022	KLG PLASTICIZERS LTD.V.S BHARAT POTTERIES LIMITED	VIKAS SHARMA	14.10.2022	04.01.2023	
			CS COMM- 92/2022	ICICI BANK LTD. V/S VYOM JOLLY	SATISH KUMAR	06.01.2022	04.01.2023	
			CS COMM- 491/2022	ICICI BANK LTD. V/S BHUREY KHAN	VIKAHS CHOPRA	08.02.2022	05.01.2023	
			CS COMM- 301/2021	ICICI BANK LTD. V/S VISHAL BEDI	SATISH KUMAR	28.08.2021	05.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS COMM- 5483/202 1	ICICI BANK LTD. V/S MOHD EHSAN	ALOK KUMAR	22.12.2021	05.01.2023	
			CS COMM- 2656/202 2	ICICI BANK LTD. V/S AISHI MUKHARJEE	SATISH KUMAR	12-12-2022	06.01.2023	
			CS COMM- 2671/2022	ICICI BANK LTD. V/S SUNITA SINHA	CHETNA BHALLA	13.12.2022	06.01.2023	
			CS COMM- 3946/202 1	ICICI BANK LTD. V/S BHABATOSH DEBNATH	CHETNA BHALLA	30.09.2021	06.01.2023	
			CS COMM- 2645/202 2	CANARA BANK VS. UMESH SINGH	ANSHUMA SRIVASTAV A	07.12.2022	06.01.2023	
			CS COMM- 2737/202 2	M/S A.B. PAL ELECTRICALS PVT.LTD. V/S SH. RUPESH SHARMA	KCG LEGAL	23.12.2022	07.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS COMM- 822/2022	ICICI BANK LTD. VS. PRADEEP KUMAR TYAGI	SATISH KUMAR	04.03.2022	07.01.2023	
			CS COMM- 352/2022 ICICI BANK LTD. VS. MOHAM MAD SALIM C	ICICI BANK LTD.C. V/S MOHAMMAD SALIM	PRAKASH	31.01.2022	09.01.2023	
			CS COMM- 2228/202 2	SIR GANGA RAM HOSPITAL V/S VIPIN JAIN & ANR	SATISH KUMAR	23.09.2022	09.01.2023	
			CS COMM- 2740/202 2	RAKESH KAPOOR V/S SANJEEV PATNI	VAISHALI KAMRA	23.12.2022	09.01.2023	
			CS COMM- 1608/202 2	MEENAKSHI POLYMERS PVT. LTD. LAKSHMI GOYAL	AMIT JOSHI	01.07.2022	09.01.2023	
			CS COMM- 1879/202 2	UNION BANK OF INDIA V/S SANJANA SAROONIA	AKHIL GUPTA	25.07.2022	02.01.2023.	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS COMM- 651/2021	PRACHI INDIAD PVT. LTD. V/S VIDYA VATIKA TALENT SCHOOL AND ANR.	D.R.JAIN	22.02.2021	10.01.2023	
			CS COMM- 2696/202 2	ARUN KUMAR BHUTANI V/S M/S SHANKAR RAO PAWAR SEAT CORNER & ORS.	VICHITRA KUMAR	16.12.2022	13.01.2023	
			CS COMM- 2732/202 2	ICICI BANK LTD. V/S SHATRUGHAN PRASAD	CHEITNA BHALLA	22.12.2022	13.01.2023	
			CS COMM- 2120/2021	ICICI BANK LTD. V/S YOGENDRA SINGH	SATISH KUMAR	03.07.2021	16.01.2023	
			CS COMM- 2474/202 2	PRACHI INDIAD PVT. LTD. V/S MR. RAKESH KUMAR	D.R.JAIN	10.11.2022	16.01.2022	
			CS COMM- 2187/202 2	PNB V/S MRS. LATA MAHAJAN	SUBODH KUMAR SINGH	16.09.2022	16.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
			CS COMM- 1954/2021	ICICI BANK LTD. V/S SANJITH KUMAR	SATISH KUMAR	25.06.2021	16.01.2023	
			CS COMM- 5538/2021	SURYA ROSHNI LTD. V/S PURBANCHAL UDYOG	VINEET JAIN	23.12.2021	16.01.2023	
			CS COMM- 2031/2022	PNB V/S M/S SUPER INDUSTRIES ORS.	RAJESH KUMAR & SANDILYA	25.08.2022	16.01.2023	
			CS COMM- 2230/2022	ICICI BANK LTD. V/S SUBODH NAGAR	TUBA UROOSA	23.09.2022	17.01.2023	
			CS COMM- 376/2022	GOEL TRADELINES V/S RADHA KRISHAN INDUSTRIES	RAJESH BEWJA	01.02.2022	19.01.2023	
			CS COMM- 2327/2022	ICICI BANK LTD. V/S DHARMVEER SINGH	HEMANT GUPTA	13.10.2022	19.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date Electronic Service Process	of
			CS COMM- 2332/202 2	ICICI BANK LTD. V/S ABHINAV KUMAR ROY	HEMANT GUPTA	14.10.2023	19.01.2023	
			CS COMM- 26479/20 21	ICICI BANK LTD. V/S SOURABH ABROL	ALOK KUMAR	04.08.2021	19.1.2023	
			CS COMM- 107/2021	ICICI BANK LTD. V/S ABHISHEK VERMA	SATISH KUMAR	07.01.2021	19.01.2023	
			CS COMM- 1306/2019 ICICI BANK LTD. VS. VIJAY BAHADU R	ICICI BANK LTD. V/S VIJAY BAHADUR	MANISH DEWAN	22.10.2019	19.01.2023	
			CS COMM- 2152/202 2 SHREE KAPIL MANDER ATTA VS. PRAMAR A	SH. KAPIL MANDERATTA V/S M;S PRAMARA PROMOTERS PVT. LTD.	KUMAR KHURANA	12.09.2022	19.01.2023	
			CS COMM- 2695/202 2	CANARA BANKS VS. M/S SATYAM BARTAN BHANDAR & ANR.	SUSHIL KUMAR RAI	16.12.2023	19.01.2023	

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			CS COMM- 1478/202 2	ICICI BANK LTD. V/S SHILU SINGH	C. PRAKASH	04.06.2022	20.01.2023	
			CS COMM- 2736/202 2	ICICI BANK LTD. V/S HIMANSHU KIMNI	CHEITNA BHALLA	23.12.2022	23.01.2023	
			CS COMM- 4692/202 1	SANJAY MALHOTRA V/S M/S TRITRONICS INDIA PVT. LTD.	SIDHANT DHINGRA	12.11.2021	23.01.2023	
			CS COMM- 316/2022	IDBI BANK LTD. V/S INDRASAN MAURYA	VIVEK KUMAR	25.01.2022	23.01.2023	
			CS COMM- 4178/2021	ICICI BANK LTD. VS MAHENDER SINGH	SATISH KUMAR	18.0.2021	203.01.2023	
			CS COMM- 2735/202 2	ICICI BANK LTD. V/S RAJUL KUMAR	CHEITNA BHALLA	23.12.2022	23.01.2023	

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			CS COMM- 2753/202 2	VIMAL GOYAL V/S MANISH SAINI	SANJEEV KUMAR	24.12.2022	23.01.2023	
			CS COMM- 2754/202 2	ICICI BANK LTD. V/S DAKSH ARORA	CHETNA BHALLA	24.12.2022	23.01.2023	
			CS COMM- 20/2023	ICICI BANK LTD. V/S RAMA SHANKAR	DEEPAK KAUSHIK	02.01.2023	23.01.2023	
			CS COMM- 23/2023	ICICI BANK LTD. V/S ROHIT RAWAT	DEEPAK KAUSHIK	02.01.2023	23.01.2023	
			CS COMM- 2719/2022	PUNJAB AND SINDH BANK V/S RAVINDER KUMAR ARORA	GAURAV	20.12.2022	23.01.2023	
			CS COMM- 2440/202 1	ICICI BANK LTD. V/S VIKAS SINGH	DEEPAK KAUSHIK	24.04.2021	25.01.2023	

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			CS COMM- 2197/2022	ICICI BANK LTD. V/S TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	19.09.2022	25.01.2023	
			CS COMM- 3324/202 1	ICICI BANK LTD. V/S ABDUL MAZID	ALOK KUMAR	15.09.2021	25.01.2023	
			CS COMM- 1598/202 2	ICICI BANK LTD. V/S MONIKA PANDITA	C. PRAKASH	01.07.2022	25.01.2023	
			CS COMM- 41/ 2023	ICICI BANK LTD. V/S TRANZLESS HOLDING INDIA PRIVATE LIMITED	CHETNA BHALLA	04.01.2023	25.01.2023	
			CS COMM- 2566/202 2	ICICI BANK LTD. V/S SUNIL KUMAR	VIKAS CHOPRA	26.11.2022	25.01.2023	
			CS COMM- 1602/202 2	ICICI BANK LTD. V/S NAZIR ALI	C. PRAKASH	01.07.2022	25.01.2023	

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			CS COMM- 59/2023	RAMANAND MAHTO V/S ANANYA & ANR.	SANJAY BANSAL	10.01.2023	25.01.2023	
			CS COMM- 293/2021 UMA GARG VS. MEENU SHARMA JAI RAM GARG	UMA GARG VS. MEENU SHARMA JAI RAM GARG	JAI RAM GARG	25.01.2023	25.01.2023	
			CS COMM- 827/2021	ICICI BANK LTD. V/S SUNILKUMAR SAH	DEEPAK KAUSHIK	06.03.2021	27.01.2023	
			CS COMM- 3919/2021	ICICI B ANK LTD. V/S SURENDER KUMAR	DEEPAK KAUSHIK	05.10.2021	27.01.2023	
			CS COMM- 4390/2021	ICICI BANK LTD. V/S VIJAY BAHADUR YADAV	DEEPAK KAUSHIK	28.10.2021	27.01.2023	
			CS COMM- 2582/2023	JASPAL SINGH VS. JASPINDER SINGH	MOHIT BATRA & SAKET GAKHAR	29.11.2022	28.01.2023	

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			OMP-COMM-02/2023	ANIL KUMAR VAID V/S SBIVATS CARDS AND PAYMENT SERVICES LTD.	SHRAM VIR	02.01.2023	28.01.2023	
			CS COMM-139/2023	ICICI BANK LTD . V/S MUKESH ARORA	VIKAS CHOPRA	20.01.2023	28.01.2023	
			CS COMM-123/2023	ICICI BANK LTD. V/S DEEPAK DABAS	VIKAHS CHOPRA	19.01.2023	28.01.2023	
			CS COMM-120/2023	ICICI BANK LTD. V/S SANJAY KUMAR SINGH	VIKAHS CHOPRA	19.01.2023	28.01.2023	
			CS COMM-122/2023	ICICI BANK LTD. V/S RAJIV KUMAR	VIKAS CHOPRA	19.01.2023	28.01.2023	
			CS COMM-140/2023	ICICI BANK LTD. V/S AMAR JIT KAUR	VIKAS CHOPRA	20.01.2023	28.01.2023	

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			CS COMM- 121/2023	ICICI BANK LTD. V/S JAHULUK	VIKAS CHOPRA	19.01.2023	28.01.2023	
			CS COMM- 2392/2019	ICICI BANK LTD. V/S MAHESH KUMAR	CHEITNA BHALLA	03.10.2019.	23.01.2023	
			CS COMM- 4534/2021	ICICI BANK LTD. VS. PAVAN KUMAR CHEITNA	CHEITNA BHALLA	02.11.2021	30.01.2023	
			CS COMM- 2532/2022	M/S AWAL CREATIONS V/S PRAKASH CHAND SHARMA	GURMIT SINGH HANS	22.11.2022	30.01.2023	
			CS COMM- 1912/2022	ICICI BANK LTD. V/S JAI PRAKASH	BABBAR & ASSOCIATE	01.08.2022	30.01.203	
			CS COMM- 1154/2022	ICICI BANK LTD. V/S VIPIN KUMAR KATIYAR	VIKAS CHOPRA	26.04.2022	30.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER- CIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	MISC. DJ / 152 / 2022	RANVIR SINGH BIJNARIA VS. TESCON MULTI PRODUCTS PVT. LTD.	SH. ABHISHEK KOTNALA	01.09.2022	04.01.2023	
			CS (COMM.) – 864/2022	ECOM EXPRESS LTD. VS. TEJAS MUNNABHAI PATEL	SH. VISHAL KAPOOR	22.10.2022	07.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) – 849/2022	PERNORD RICARD INDIA PVT LTD Vs M/S KRISHNA KUMAR AND OTHERS	MR. SATISH SOLANKI	15.10.2022	07.01.2023	
			CS (COMM.) – 849/2022	PERNORD RICARD INDIA PVT LTD Vs M/S KRISHNA KUMAR AND OTHERS	MR. SATISH SOLANKI	15.10.2022	07.01.2023	
			CS (COMM.) – 849/2022	PERNORD RICARD INDIA PVT LTD Vs M/S KRISHNA KUMAR AND OTHERS	MR. SATISH SOLANKI	15.10.2022	07.01.2023	
12	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)42/22	M/S.SUKH SAGAR SILK AND SAREE VS. M/S. HARI OM TEXTILE	AAYUSH MALHOTRA	13.01.2022	04.01.2023	
			CS(COMM.)183/20	SAURABH MEDICAL PUBLISHERS VS. ACADEMIST TARGET MDS PVT. LTD. AND	ABHISHEK JAIN	18.07.2022	04.01.2023	
			CS(COMM.)605/22	M/S. CLIX CAPITAL SERVICES PVT. LTD. VS. M/S. AROGYAMARG HEALTHCARE	RAVI SHANKAR GARG	28.10.2022	11.01.2023	

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			OMP(CO MM.)60/2 2	NYSA COMMUNICATIO N PVT. LTD. VS. M/S. INNOVATIVIEW INDIA PVT. LTD.	AMAN SHARMA	08.12.2022	13.01.2023	
			CS(COMM)151/22	CANARA BANK VS. KUMARN GYANDEO AND ANR.	ANSHUMA SRIVASTAV A	25.02.2022	16.01.2023	
			CS(COMM)152/22	CANARA BANK VS. HARBHAJAN SINGH	ANSHUMA SRIVASTAV A	25.02.2022	16.01.2023	
			OMP(I) (COMM.)5 8/23	KOTAK MAHINDRA BANK LTD. VS RMD INFRA	PARV MAHAJAN	07.01.2023	16.01.2023	
			CS(COMM)516/202 2	ADS SPIRITS PVT. LTD. VS MUKUL VINOD MEHRA	ABHISHEK KR. RAI	03.09.2022	18.01.2023	
			CS(COMM)659/202 2	VIVEK T/A M/S. SANT PHARMACEUTICA LS INDIA VS. GOURAV	SAMARTH BHUYANI	19.11.2022	18.01.2023	
			CS(COMM)717/202 2	M/S. LINK O LINE VS. ALONE ENTERPRISES	KUNAL KHANNA	21.12.2022	18.01.2023	
			CS(COMM)575/202 2	SBI VS. VISHWANATH AND ORS.	R.K. SINHA	10.10.2022	19.01.2023	
			CS(COMM)676/202 2	M/S. SERGES FERRARI INDIA PVT. LTD. VS. M/S. FAB SHADE STRUCTURES	SUNIL KR. VERMA	01.12.2022	19.01.2023	

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			CS(COMM-)677/202 2	M/S. SERGES FERRARI INDIA PVT. LTD. VS. M/S. S.K. INDUSTRIES	SUNIL KR. VERMA	01.12.2022	19.01.2023	
			CS(COMM-)691/202 2	ASHOK KUMAR JAIN VSE MAYASHEEL RETAIL INDIA LTD. AND ORS.	ASHWARY VERMA	06.12.2022	20.01.2023	
			CS(COMM-)721/202 2	MURLIDHAR SEVANI PROP. JAI GRAHA UDYOG VS. DEVNARAYAN FOOD PRODUCT	SHRAVAN KUMAR BANSAL	20.12.2022	23.01.2023	
			CS(COMM-)533/202 2	CANARA BANK VS. SUDHIR KUMAR DWIVEDI	ANKUR AGGARWAL	09.09.2022	23.02.2023	
			CS(COMM-)555/202 2	MAX HEALTHCARE INSTITUTE LTD. VS. SHASMITH TECHNOLOGIES PVT. LTD.	SIDDHART H VARSHNEY	21.09.2022	30.01.2023	
15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. MUKESH KUMAR GUPTA	South	CS COMM- 441/2022	IFFCO MC CROPS SCIENCE PVT VS SRI LAKSHMI RANGANATH ENTERPRISES KAMAL PURA	SHUBHAM SAIGAL	29-07-2022	04-01-2023	
			CS COMM- 466/2022	B.E.C CONDUITS PVT LTD VS DONVEY POWER CONTROL SYSTEMS PVT LTD	BHUMIKA KAPOOR	18-08-2023	30-01-2023	

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			CS COMM-486/2022	CANARA BANK VS LAXMI AUTO MOBILE	ANKUR AGGARWAL	26-08-2022	29-03-2023	
			CS COMM-398/2022	PRADEEP VERMA VS XETA NETWORKS PVT LTD	SIDDHARTH SINGH	06-07-2022	09-01-2023	
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	CS/COM M/705/22	G.C.ATTAL@GAIN	NA	08-09-2022	08-09-2022	
			CS/COM M/68/19	ADVAITA SHOWBIZ VS. INTERSPACE SOLUTIONS	NA	12-09-2022	12-09-2022	
			CS/COM M/536/22	KELEONE TRADING VS. KASHVI DESIGNS	NA	12-09-2022	12-09-2022	
			CS/COM M/284/20	R.K. RADHU VS. M/S RADHU INDUSTRIES	NA	30-09-2022	30-09-2022	
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL					

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19	SH. KUMAR JAIN	AJAY SOUTH-EAST	NIL					
20	MS. GROVER BALIGA	ANUS SOUTH-EAST	NIL					
21	MS AGGARWAL GUPTA	PREETI SOUTH-EAST	NIL					
22	MS BHATIA	NIRJA SOUTH-EAST	NIL					
23	SH. KUMAR SINGH	RAJESH SOUTH-EAST	CS(COMM) 528/22	RITU MUKHERJI Vs RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	ROHAN ROHTGI	28.05.2022	04.01.2023	
			CS(COMM) 464/22	GLOBUS TRANSITOS PVT LTD Vs PENON SHIPPING PVT LTD	SHIVAM SHARMA	05.05.2022	05.01.2023	

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			CS(COMM) 520/22	M/S MAXWELL THROUGH ITS AUTHORISED REPRESENTATIV EMR. MAHABIR PERSHAD Vs M/S SUPER SEAL FLEXIBLE HOSE LTD. THROUGH	PALLAV GUPTA	26.05.2022	07.01.2023	
			CS(COMM) 497/22	SIMMTRONICS INFOTECH PVT. LTD. VS KUNAL SHARMA	AKHIL VERMA	10.05.2022	12.01.2023	
			CS(COMM) 607/22	INTEX TECHNOLOGIES LTD. VS TATA CONSULTANCY SERVICES LTD.	AVINASH K SHARMA	08.06.2022	19.01.2023	
			CS(COMM) 402/22	UCO BANK Vs GEETA MEHRA	ISHWAR SINGH CHAUHAN	07.05.2022	23.01.2023	
			CS(COMM) 498/22	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD Vs M/S BAGRAJSINI KRISHI BHANDAR PVT LTD	VARUN GUPTA	10.05.2022	25.01.2023	
			CS(COMM) 566/22	M/S MANGLA HOIST PVT LTD Vs JOGINDRA CASTINGS PVT LTD	SUMER NATH KHANNA	03.06.2022	12.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
24	SH. SANJAY SHARMA-I	EAST	NIL					
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		NIL					
26	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS-16/2022	MANOJ KUMAR VS KIRAN DEVI	KIRAN PAL	21.01.2022	17.01.2023	
			CS-323/2021	BHASKAR TIWARI VS CHANDROSHUKLA DEVI AND ORS	RAMAKANT SHUKLA	24.12.2021	13.01.2023	
			CS-97/2021	PRAMOD KUMAR VS KULDEEP SINGH	MANISH KUMAR SINGH	24.03.2021	17.01.2023	
			CS-189/2020	M/S BRIJWASI TRADING CO. VS M/S R.K. DI BATTERY AND INVERTER	S.C CHATURVE	22.12.2020	20.01.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS(COMM) NO. 667/2022	MAPS CREATION PVT LTD. VS PAWAN NAHATA	MS. SAMRIDHI	29.11.2022	25.01.2023	
			CS(COMM) NO. 541/2022	MAHAVIR SINGH ANR INTERNATIONAL	MR. SHUBHAM BHARDWAJ	22.09.2022	23.01.2023	
28	MS. SUKHVINDER KAUR		NIL					
29	SH. SURENDER S. RATHI		NIL					
30	MS. SAVITA RAO	North-West	NIL					
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)		NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	of Date Electronic Service Process	of
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL					
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL					
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total					122			